

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4116
ANSWERED ON:10.04.2003
ESTABLISHMENT OF PETROLEUM COMPLEXES
NAGMANI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petroleum complexes established by the Government during the Ninth Five Year Plan, location-wise;
- (b) the details of petroleum complexes proposed for expansion and modernisation; and
- (c) the funds earmarked for the expansion ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) :The details of Petroleum Complexes/Projects established during the Ninth Five Year Plan are given in Annexure -I .

(b) & (c): The details of Petroleum Complexes/Projects proposed for expansion and modernisation and the funds earmarked therefor are given in Annexure -II .

Annexure-I

DETAILS OF PETROLEUM COMPLEXES/PROJECTS ESTABLISHED BY OIL PUBLIC SECTOR UNDERTAKINGS DURING NINTH FIVE YEAR PLAN, REFERRED TO IN PART (a) OF LOK SABHA USQ NO. 4116 FOR ANSWER ON 10TH 2003

Name of Oil PSU/ Name & Location of Petroleum Complex/Project Approved project cost (Rs. /crore)

Indian Oil Corporation Ltd. 1. Refinery at Panipat 2,650.00
2. Atmospheric Unit of & augmentation of FCCU capacity of Gujarat Refinery at Koyali 700.00
3. Matching secondary processing facilities in refinery at Mathura 1,068.00
4. Kandla-Bhatinda Product Pipeline 1,747.44
5. Augmentation of SV&VK section of SMPL in Gujarat Refinery expansion 174.00
6. New Haldia-Barauni Crude Oil Pipeline 660.00
7. Marketing Terminal at Panipat 326.22
8. Marketing Terminal at Koyali 95.30

GAIL (India) Ltd. 1. UP Petrochemical Complex, Pata 2,590.23
2. LPG Recovery Plant, Ussar 319.59
3. LPG Recovery Plant, Lakwa 240.31
4. LPG Recovery Plant, Auraiya 439.42
5. LPG Recovery Plant, Gandhar 397.11

Bharat Petroleum Corporation Ltd. 1. Diesel Hydro de sulphurisation Project, Mumbai 616.78
2. Numaligarh Refinery Ltd. 355.58#
3. Kochi Refinery Ltd. 659.10##
4. Mumbai-Manmad Product Pipeline 342.83

Numaligarh Refinery Limited Numaligarh Refinery along with Marketing Terminal project at Numaligarh 2,724.00

Kochi Refineries Ltd. Diesel Hydro de sulphurisation unit of 753.00
Kochi Refineries Limited.

BPCL's investment in NRL including acquisition of IBP equity.
BPCL's investment for acquiring Government's equity in KRL.

Annexure-II

DETAILS OF PETROLEUM COMPLEXES/PROJECTS FOR EXPANSION/MODERNISATION AND FUNDS PROPOSED
BY OIL PUBLIC SECTOR UNDERTAKINGS (PSUs) DURING NINTH FIVE YEAR PLAN, REFERRED TO IN PART
(b) & (c) OF LOK SABHA USQ NO. 4116 FOR ANSWER ON 10TH APRIL, 2003

Name of Oil PSU Name of Petroleum Complex/Project Funds ear-marked for expansion/
modernisation
(Rs. In crore)

Indian Oil Corp. Ltd. 1. Panipat Refinery Expansion 3,487.98
2. Provision of OHCU at Haldia 1,497.24
3. Upgradation facility at Gujarat Refinery 310.41
4. HSD Hydro-de-sulphurisation in IOC refineries 908.97
5. Augumentation of Haldia-Baurauni crude pipeline 30.00
6. Motor Spirit quality improvement in IOC refineries 2,174.00
7. LPG bottling plants at different locations 307.45
8. PX/PTA at Panipat Refinery 4,374.22
9. LAB. At Gujarat Refinery 1,123.00

GAIL (India) Ltd. 1. De bottlenecking of LLDPE/SDPE plant at UPPC Patta 76.00
2. Expansion of UPPC Patta 647.38

Bharat Petroleum Corp. Ltd. 1. Refinery modernisation project Mumbai 1,059.00
2. Refinery at Bina. 529.00
3. UP Refinery Lohagarha, Allahabad 890.00
4. Naptha Cracker Petrochemical Complex 373.60
in Southern India.

Hindustan Petroleum Corp. Ltd. 1. HPCL Refinery Mumbai upgradation. 1,152.00
2. HPCL Visakh Refinery upgradation. 1,500.00

Chennai Petroleum Corp. Ltd. 1. Expansion of Manali (Chennai) Refinery 2,360.00
2. Expansion of Cauvery Basin Refinery. 26.00

Kochi Refineries Ltd. Modernisation of Kochi Refineries Ltd. 1,819.00